

GOVERNMENT OF INDIA
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

RAJYA SABHA
STARRED QUESTION NO: 156
TO BE ANSWERED ON 03.08.2023

Van Gram Vikas Yojana

*156. DR. ANIL SUKHDEORAO BONDE:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) the current status of Van Gram Vikas Yojana in various States of the country and the date on which this scheme was started;
- (b) the total number of forest villages situated in conserved areas in various States, Union Territories of the country especially in Maharashtra;
- (c) the details of funds allocated/used during the last three years and in the current year;
- (d) the status of progress and development of villages in the said places during the said period; and
- (e) the details of villages under the said States/ UTs likely to be included under the Van Gram Vikas Yojana?

ANSWER

MINISTER FOR ENVIRONMENT, FOREST AND CLIMATE CHANGE
(SHRI BHUPENDER YADAV)

(a) to (e) A statement has been laid on the Table of the House.

Statement referred to in reply to part (a) to (e) of Rajya Sabha Starred Question No.156 due for reply on 03.08.2023 by Dr. Anil Sukhdeorao Bonde regarding Van Gram Vikas Yojana

(a)to(e) The Ministry of Environment, Forest & Climate Change does not implement any scheme called Van Gram Vikas Yojana in the country.

However, the Ministry of Tribal Affairs had implemented a Special Area Programme under Special Central Assistance to Tribal Sub-Plan' from 2005-06 to 2011-12 in 2,847 forest villages/habitations spread over twelve States in the country. The aim was to develop forest villages and provide basic facilities and services viz., approach roads, healthcare, primary education, minor irrigation, rain water harvesting, drinking water, sanitation, community halls etc. and activities related to income generation. During 2021-22, scheme of 'SCA to TSS' was revamped into the scheme of 'Pradhan Mantri Adi Adarsh Gram Yojana (PMAAGY) with the aim of improving Infrastructure in tribal villages including villages situated in forest areas which have population of 500 or more and having more than 50% tribal persons. The number of the forest villages in forest areas and villages inside the core/critical tiger habitat in the country, State-wise including Maharashtra, is given at Annexure I. Detail of funds released under scheme of 'SCA to TSS' and revamped scheme of 'PMAAGY' during the last three years is given in Annexure II.

Annexure I

Annexure referred to in reply to part (a) to (e) of the Rajya Sabha Starred Question No. 156 due for reply on 03.08.2023 by Dr. Anil Sukhdeorao Bonde regarding Van Gram Vikas Yojana

Statement showing number of forest villages in various State/UT

Sl.No	State	Total Number of Villages
1	Assam	499
2	Chhattisgarh	425
3	Goa	52
4	Gujarat	196
5	Himachal Pradesh	0
6	Jharkhand	24
7	Madhya Pradesh	893
8	Meghalaya	23
9	Mizoram	85
10	Odisha	20
11	Tripura	62
12	Uttarakhand	61
13	Uttar Pradesh	13
14	West Bengal	170
15	Lakshadweep	0
Information available for number of villages only for core/critical Tiger Reserve area in the following States		
16	Andhra Pradesh	28
17	Arunachal Pradesh	03
18	Bihar	0
19	Karnataka	102
20	Kerala	0
21	Maharashtra	33
22	Rajasthan	82
23	Tamil Nadu	49
24	Telangana	37

Annexure II

Annexure referred to in reply to part (a) to (e) of the Rajya Sabha Starred Question No. 156 due for reply on 03.08.2023 by Dr. Anil Sukhdeorao Bonde regarding Van Gram Vikas Yojana

Statement showing State wise funds released under Special Central Assistance to Tribal Sub Plan (SCA to TSS) and 'Pradhan Mantri Adi Adarsh Gram Yojana (PMAAGY)' during 2020-21 to 2022-23 by Ministry of Tribal Affairs.

(Rs. in lakhs)

Sl.No.	States	2020-21 (SCA to TSS)	2021-22 (PMAAGY)	2022-23 (PMAAGY)
		Total Release	Total Release	Total Release
1	Andhra Pradesh	4954.96	0.00	0.00
2	Arunachal Pradesh	7015.50	733.68	0.00
3	Assam	4578.76	8743.02	11538.22
4	Bihar	3106.00	774.44	0.00
5	Chhattisgarh	8769.06	15595.8	23021.82
6	DNDD	0.00	0.00	173.23
7	Goa	724.26	0.00	0.00
8	Gujarat	10786.40	15916.78	19401.76
9	Himachal Pradesh	1367.00	377.03	288.09
10	J & K	0.00	0.00	932.39
11	Ladakh	0.00	0.00	470.53
12	Jharkhand	7049.64	6531.79	6915.28
13	Karnataka	0.00	2139.9	937.48
14	Kerala	459.15	0.00	0.00
15	Madhya Pradesh	0.00	12268.76	27694.54
16	Maharashtra	0.00	0.00	13485.50
17	Manipur	0.00	427.98	295.47
18	Meghalaya	328.25	0.00	3342.30
19	Mizoram	1236.22	580.83	1818.61
20	Nagaland	2846.14	886.53	2233.97
21	Odisha	9010.42	2771.68	1001.24
22	Rajasthan	8662.66	7224.71	15269.66
23	Sikkim	0.00	0.00	0.00
24	Tamilnadu	377.47	285.32	285.62
25	Telangana	4191.00	2262.18	1681.04
26	Tripura	1173.30	631.78	904.48
27	Uttarakhand	757.80	0.00	0.00
28	Uttar Pradesh	508.83	0.00	0.00
29	West Bengal	3746.00	0.00	3495.20
	Total	81648.82	78152.21	135186.41
